

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 6912/2015 (ARGUMENTS)		C.Shashidhar Vs Seshasai.K.R.@Shashi	
2	C.C. 3165/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Basavalingappa Vs Surendra A N	G S Hanumantharayappa
3	C.C. 3987/2020 (HEARING)		Kyathasandra Police Station Vs Udayakumar Alias Udaya	APP
<u>11.00 AM to 02.00PM</u>				
4	C.C. 6437/2017 (BODY WARRANT)		Kyathasandra Police Station Vs Chandrashekar alias Chandra	
5	C.C. 5983/2018 (DEFENCE EVIDENCE)		Srinivasamurthy.B Vs Satish	Prabhakara.D.
6	C.C. 2653/2019 (EVIDENCE)		Kyathasandra Police Station Vs A.1 Hajmith alias Hajmathulla	APP
7	P.C.R. 401/2020 (Await Report)		Hanumakka Vs Hanumantharaju	Gururaja T N
8	P.C.R. 531/2020 (FIRST HEARING) IA/1/2020		Rajashekhar Vs Vikash Trading Company	Nandeesh K S

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 709/2011 (HEARING)		H.S.Kusuma Vs Siddagangamma	GV SBV
2	O.S. 779/2011 (HEARING)		Jayalakshamma Vs Shivanna	LN
3	O.S. 978/2014 (HEARING) IA/1/2014		Gangamma Vs Gangahanumaiah	S.R. Ramakrishnaiah
4	O.S. 1050/2015 (HEARING) IA/1/2015		Honamma Vs Lakshamma	Sadashivaiah B
5	O.S. 1127/2015 (cross of pw)		Thimmakka Vs Bhagyamma	T.N.Narayanaswamy
6	O.S. 118/2017 (EVIDENCE) IA/1/2017		Shivamma Vs T.Prasanna	G.S.Ramasesha
7	O.S. 423/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Jayamma Vs Jayadevamma	Ramesh
8	O.S. 481/2017 (HEARING)		H.N.Palakshamma Vs H.K.Sathyannarayan	E.Hanumantharayappa
9	O.S. 811/2017 (EVIDENCE) IA/1/2017		Syed Rizwanulla Vs Akbar Sab	H.S.Bhasmangi Rudraiah
10	P and SC 5/2017 (ORDERS)		Renukamma Vs Nil	R.P.Prakash
11	O.S. 404/2018 (EVIDENCE) IA/1/2018		Hemavathi. Vs Siddaraju.K.S	Manjunatha.S.M.
12	O.S. 741/2018 (EVIDENCE)		Padmavathi Vs Seebaiah	Chakravarthy N A
13	O.S. 838/2018 (HEARING) IA/1/2018		Rathna Vs Chikkanna	Basavaraju K N
14	O.S. 193/2019 (NOTICE) IA/1/2019		Lakshamma Vs Yadiyurappa	G.B Ravishankar
15	O.S. 588/2020 (Objections) IA/1/2020 IA/2/2020		G N Prasanna Kumar Vs Chief Executive Officer	P Suresh

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16	O.S. 622/2020 (Written statement and objection) IA/1/2020		Venkatanarasamma Vs Sunandamma	C N Hanumantharaju
17	Civil Misc 14/2020 (NOTICE TO RESPONDENT)		Keshavamurthy Vs Janardhana	T Govindaraja
11.00 AM to 02.00PM				
18	O.S. 972/2009 (cross of pw)		R geethamanai Vs Puttaiah	BCSK
19	O.S. 572/2010 (HEARING)		Bhagya Lakshmi Vs B. Nagaraju	B.S.Y. H.V.P.
20	O.S. 1119/2010 (EVIDENCE)		Puttalakshamma Vs K.G.Krishnamurthy	K.S.Jagannatha
21	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-KB-PSS
22	O.S. 197/2011 (HEARING)		Malleshaiah Vs Rangappa	H.C.K B.C.Shivakumar
23	O.S. 1238/2011 (EVIDENCE)		Lakshmiddevamma Vs Bhadramma	S.Shankar B.C.Rangaswamy
24	O.S. 832/2012 (EVIDENCE) IA/1/2012		Shankarappa Vs Siddamma	C.P.Sundaresh N.R.D.
25	O.S. 334/2013 (HEARING) IA/1/2013 IA/2/2013		Keshavamurthy Vs Janardhana	H.V. Ranganatha Reddy
26	O.S. 278/2014 (cross of pw) IA/1/2014		Radhamma Vs Anjinappa	G.P.Mallikarjuna
27	O.S. 583/2016 (Cross of D.W)		Ranganath.D.R. Vs Ramaiah	T.G.Devaraju
28	O.S. 883/2016 (cross of pw) IA/1/2016 IA/2/2016		Ashwathaiah Vs K.C.Basavaraju	Ramesha
29	O.S. 907/2016 (HEARING)		Thimmakka Vs Govindappa	M.Sundheendra Kumar
30	O.S. 966/2016 (EVIDENCE) IA/1/2016		Siddaraju Vs Jayamma	B.V.Vasanthakumar

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31	O.S. 967/2016 (EVIDENCE) IA/1/2016		Saroja Vs Jayamma	B.V.Vasanthakurmar
PLNTF EVIDENCE				
32	O.S. 686/2015 (EVIDENCE) IA/1/2015		Jayamma Vs Ganganna	TBS
33	O.S. 803/2015 (EVIDENCE)		Gangamma Vs Kadaraiah	K.S. Jagannatha
34	O.S. 784/2016 (EVIDENCE)		Lakshmikanthaiah Vs K.S.Lingeshaiah	H.P.Nataraju
Cases listed below are adjourned due to Covid 19				
35	O.S. 444/2019 (HEARING) IA/1/2019	21-01-2021 (02.45 PM to 05.45PM)	Yahia Khan Vs Hafeeza Khanum	Aslam
36	O.S. 861/2013 (HEARING) IA/1/2013	21-01-2021 (11.00 AM to 02.00PM)	H.M.Siddappa Vs G.R.S.Gayathri Devi	T.S. Sathish
37	O.S. 889/2016 (cross of pw)	21-01-2021 (11.00 AM to 02.00PM)	Chikkaganganna Vs Rathnamma	K.N.Basavaraju
38	O.S. 557/2006 (HEARING)	21-01-2021	Master R.K.G.M M Mahaswamyavaru Vs Kempamma	RKJMM Imtiyaz
39	FDP 13/2007 (SUMMONS)	21-01-2021	Tataiah Vs Tholachamma	
40	O.S. 1159/2011 (cross of pw)	21-01-2021	P.Rajeshwari Vs Meenakumari	LK NCG
41	O.S. 226/2013 (For amendment)	21-01-2021	Thimmamani Vs C.K. Kempanna	G.K. Ranganatha
42	O.S. 592/2013 (EVIDENCE) IA/1/2013	21-01-2021	Bhagyamma Vs Puttaiah	Hemasudhareddy
43	EX 22/2014 (STEPS) IA/1/2014	21-01-2021	H.V.Nagaraja Rao Vs Veeranna	S.N.Shivakumarswamy
44	O.S. 717/2014 (Objections) IA/1/2014	21-01-2021	H.M.Shivashankar Vs Shankaraiah	N.C.Gangadhara Shastry
45	O.S. 762/2014 (HEARING) IA/1/2014	21-01-2021	Kempeeramma @ Rajamma Vs Channappa	B.N.Rangaswamy

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46	Civil Misc 11/2014 (NOTICE TO RESPONDENT)	21-01-2021	Chikkahanumanthaiah Vs Maqbul Ahamed	R.Nagesh Rao Gaikwad
47	FDP 24/2014 (HEARING)	21-01-2021	Muthurayappa Vs T.G.Umesh	K.C.Rajanna
48	O.S. 1041/2014 (EVIDENCE) IA/1/2014	21-01-2021	Manjunatha Vs Subbamma	T.R.Yogeesh
49	O.S. 646/2015 (STEPS)	21-01-2021	Nagarathamma Vs K.Hussain	G. Nagaraj
50	FDP 23/2015 (STEPS)	21-01-2021	Huchaiah Vs Chikkaragaiah	R.Shivananjappa
51	O.S. 812/2015 (summons to defendent) IA/1/2015	21-01-2021	Farhana Tasnim Vs Nagaraju	H.S.Sheshadri
52	O.S. 838/2015 (HEARING) IA/1/2015	21-01-2021	Nagaraju Vs Rangadhamaiah	T.R.Yogesh
53	EX 56/2015 (STEPS)	21-01-2021	Basheer Ahamed Vs H.S.Rudrappa	K.S. Jagannatha
54	O.S. 1020/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	21-01-2021	Jayamma Vs Thimmaraju	K.S.Venkobarao
55	O.S. 1132/2015 (EVIDENCE) IA/1/2015	21-01-2021	Maneesh Vs Shivrudraiah	E.Hanumantharayappa
56	O.S. 73/2016 (Addl.WST) IA/1/2016	21-01-2021	Savithamma Vs Rangamma	A.T.Veeranarayan
57	EX 20/2016 (STEPS)	21-01-2021	Narasamma Vs Chikkarangaiah	M.S.Sreedharamurthy
58	EX 37/2016 (STEPS)	21-01-2021	The Federal Bank Limited Vs Shilpa	M.Balakrishna bhat
(O.S./0000214/2015)				
59	O.S. 688/2016 (EVIDENCE) IA/1/2016	21-01-2021	Rudramma Vs Rathnamma	G.B Ravishankar
60	O.S. 693/2016 (LIST OF WITNESS AND DOCUMENTS)	21-01-2021	M.V.Nataraju Vs Veerabhadraiah	B.G.Ningaraja

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61	EX 44/2016 (SUMMONS)	21-01-2021	Anjanmurthy Vs Narasimhaiah	
62	O.S. 794/2016 (LIST OF WITNESS AND DOCUMENTS) IA/1/2016 IA/2/2016	21-01-2021	M.Giriappa Vs Venkatappa	B.C.Rangaswamy
63	O.S. 18/2017 (Objections) IA/2/2016 IA/1/2016 IA/3/2016	21-01-2021	C.R. Palachandra Vs Eramma	Pushpa D
64	O.S. 32/2017 (EVIDENCE) IA/1/2017	21-01-2021	Sumangala.C.H. Vs Nagaraju	Sreerangaiah.L.
65	O.S. 227/2017 (EVIDENCE) IA/1/2017 IA/2/2017	21-01-2021	Vinay.J.M. Vs K.M.Savitha	E.Hanumantharayappa
66	O.S. 251/2017 (cross of pw) IA/1/2017 IA/2/2017	21-01-2021	T.R.Jayalakshmi Vs Tumakuru Mahanagara Palike,	S.Shankar
67	EX 44/2017 (NOTICE)	21-01-2021	Margadarshi Chits (k) Pvt. Ltd., Vs K.R.Lokesh	Renukaiah
68	O.S. 966/2017 (cross of pw) IA/1/2017	21-01-2021	G.V.Ramachandraiah Vs Muddamma	R.Nagesh Rao Gaikwad
69	O.S. 297/2018 (Objections) IA/1/2018 IA/2/2018	21-01-2021	Abdul Khadar alias Sajjad Vs Bheemaiah	Ranganathreddy H V
70	O.S. 511/2018 (SUMMONS)	21-01-2021	Saraswathi.G. Vs Parameshwara.G.	Vedamurthyachar.G.
71	O.S. 127/2019 (HEARING) IA/1/2019	21-01-2021	U.N. Raveendra Vs Annapoornamma	Srinivasamurthy N.H.
72	O.S. 163/2019 (HEARING) IA/1/2019 IA/2/2019	21-01-2021	B.S. Yenjarappa Vs Panchayath Development Officer	Raj Kumar
73	O.S. 356/2019 (EVIDENCE) IA/1/2019	21-01-2021	Nagarathnamma Vs Gangamma	Ramesh S

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74	O.S. 410/2019 (summons to defendent)	21-01-2021	UCO Bank Vs Somesh Naik	Nagabhushan H.M.
75	FDP 18/2019 (HEARING)	21-01-2021	H.Venkateshaiah Vs Chikkadodamma	Mahaswamy
76	O.S. 743/2019 (EVIDENCE) IA/1/2019	21-01-2021	Munikumaraiah Vs Rajaiah alias Rajanna	Sadashivaiah. B
77	O.S. 14/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020	21-01-2021	Shree Guru Mahalingaswamy Jeernodhara Samithi Trust Vs Nanjundappa	C. Krishnaiah
78	H.R.C. 1/2020 (HEARING)	21-01-2021	Niranjan Vs Dr.K.Satyavani Suresh	C. Ramesh Naik
79	FDP 2/2020 (Objections)	21-01-2021	K.J.Nagalambike Vs Neelamma	N.M.Shivashanker
80	O.S. 309/2020 (summons to defendent) IA/1/2020	21-01-2021	Krishnappa Vs Anjanappa Alias Shettallaiah	G H Ravi
81	FDP 18/2020 (NOTICE TO RESPONDENT)	21-01-2021	Somashekaraiah Vs Nanjundamma	K S Jagannatha
82	EX 50/2020 (NOTICE)	21-01-2021	Appayanna dead his LRs Kempalakshamma Vs Chikkasiddaiah	S M Krishnamurthy
83	O.S. 581/2020 (summons to defendent) IA/1/2020 IA/2/2020	21-01-2021	Rajanna Vs Gangadharaiah	A T Veerananarayan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1435/2004 (FOR COMPLAINANCE)		Rural police Vs Ramakrishna alias Gali rama	APP
2	C.C. 2562/2006 (ACCUSED STATEMENT u/s 313 CrPC)		Rural Polcie Station Vs Ramaiah @ Goravanahalli Ramaiah	A P P T L
3	C.C. 2124/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	GN SKM
4	C.C. 2125/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	G.Nagaraj S.K.Mallikarjuna
5	C.C. 1731/2007 (EVIDENCE)		Rural P.S Vs Udaya	APP
6	C.C. 2126/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	T.Hanumanthaiah S.K.Mallikarjuna
7	C.C. 2439/2007 (warrant to accused)		Tumkur rural police Vs P.Selvaraju	APP
8	C.C. 1121/2008 (HEARING)		Rural Police station Vs Hanumaiah alias Gangadhara	APP HLV
9	C.C. 1571/2008 (For Proclamation)		State By Rural P.S Vs Ananda @ Khaidi	A.P.P N.Basavaraju
10	C.C. 1969/2008 (SUMMONS)		Rural Police station Vs K.G.Thammannagowda	APP KCR
11	C.C. 2710/2008 (summons to witness)		Tumkur rural police Vs Shivalingaiah	APP A.T.V
12	C.C. 737/2009 (warrant to accused)		Tumkur rural police station Vs Manjunath	APP MSC
13	C.C. 2035/2009 (summons to accused)		Tumkur rural police Vs Thanujakumar	APP M.S.K
14	C.C. 2036/2009 (summons to accused)		Tumkur rural police Vs Thanujakumar	APP MSK

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15	C.C. 2347/2009 (warrant to accused)		Rural police Tumkur Vs Kumar	A.P.P.
16	C.C. 2084/2006 (HEARING)		Nil Vs Nil	
17	C.C. 5832/2017 (summons to accused)		Tumakuru Rural PS Vs Basavaraja	
18	C.C. 330/2018 (summons to accused)		Tumkur Rural Police Station Vs Ramesh	
19	C.C. 2587/2018 (summons to accused)		Tumkur Rural Police Station Vs Raghu	Rural Ps
20	C.C. 3447/2018 (summons to accused)		Bellavi Police Station Vs Doddanagaiah	Bellavi P.S.
21	C.C. 3660/2018 (warrant to accused)		Tumkur Rural Police Station Vs Rajanaik	Tumakuru Rural P.s.
22	C.C. 4624/2018 (summons to accused)		Tumkur Rural Police Station Vs Raghu G.	APP
23	C.C. 4717/2018 (summons to accused)		Tumkur Rural Police Station Vs Suresha B.S.	Rural P.S.
Cases listed below are adjourned due to Covid 19				
24	C.C. 301/2012 (NOTICE TO SURETY)	19-03-2021	State By Rural P.S Vs Lingaraju	A.P.P
25	C.C. 6087/2014 (summons to accused)	19-03-2021	Rural Police station Vs Veerendrakumar	
26	C.C. 5973/2015 (warrant to accused)	19-03-2021	Narasimhamurthy Vs Siddaiah	Purushothama
27	C.C. 6196/2016 (warrant to accused)	19-03-2021	Rural Ps Vs mohamed Rafik	
28	C.C. 3481/2017 (N.B.W to C.W)	19-03-2021	Tumakuru rural Police Vs Premaram	
29	C.C. 4129/2017 (summons to accused)	19-03-2021	Rural PS Vs Santhosh Kalburgi	

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30	C.C. 5259/2017 (summons to accused)	19-03-2021	Rural Police Vs Doddaiah S.R.	
31	C.C. 5505/2017 (summons to accused)	19-03-2021	Tumkur Rural PS Vs Nagaraja.G.	
32	P.C.R. 651/2017 (SWORN STATEMENT)	19-03-2021	Gowri Akshya Crusher Plant and M.Sand Vs Abdul Rehman	N.Basavaraju
33	C.C. 6095/2017 (warrant to accused)	19-03-2021	Tumakuru Rural PS Vs Ravi H.M	
34	C.C. 328/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Sadiq Donger	
35	C.C. 1030/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Venkatasathyanaraya alias Sathyanarayan K V	
36	C.C. 1034/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Shivakumara K R	
37	C.C. 2271/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Hussain Khan	Tumkur Rural PS
38	C.C. 2372/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Hemantha C.K	Tumkur Rural Police Station
39	C.C. 2566/2018 (warrant to accused)	19-03-2021	Tumkur Rural Police Station Vs Hemantha alias Kumar	APP
40	C.C. 2567/2018 (warrant to accused)	19-03-2021	Tumkur Rural Police Station Vs A2 Husen Pasha alias Abdull Rehaman	APP
41	C.C. 2842/2018 (summons to accused)	19-03-2021	Karnataka State by Labour Inspector Vs Bhaghavathi Bhagavan Rice Industries	APP
42	C.C. 2843/2018 (summons to accused)	19-03-2021	Karnataka State by Labour Inspector Vs Parmeshwaraiah	APP

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43	C.C. 2845/2018 (summons to accused)	19-03-2021	Karnataka State by Labour Inspector Vs Shetti.G.B.	APP
44	C.C. 3448/2018 (summons to accused)	19-03-2021	Bellavi Police Station Vs Srinivasa	Bellavi P.S.
45	C.C. 3851/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Idayath Pasaha	Tumkur Rural PS
46	C.C. 4533/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Pushpa	APP
47	C.C. 4633/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Shivarajamma	APP
48	C.C. 5678/2018 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Suresh	APP
49	C.C. 6063/2018 (summons to accused)	19-03-2021	Rural PS Vs Kumara	Rural PS
50	C.C. 1345/2019 (summons to accused)	19-03-2021	Tumkur Rural Police Station Vs Mohammed Shakib (ABATED)	APP
51	C.C. 3000/2019 (summons to accused)	19-03-2021	Tumakuru Rural PS Vs Anantha B @ Anantha Padmanabha	APP
52	C.C. 3213/2019 (summons to accused)	19-03-2021	Tumakuru Rural PS Vs Parameshwar. G	APP
53	C.C. 3216/2019 (summons to accused)	19-03-2021	Tumakuru Rural PS Vs Mayanna	APP
54	C.C. 3217/2019 (FRAMING OF CHARGE OR PLEA)	19-03-2021	Tumakuru Rural PS Vs Gangamani	APP
55	C.C. 4717/2019 (summons to accused)	19-03-2021	Tumakuru Rural PS Vs Adarsha	APP
56	C.C. 5654/2019 (FIRST HEARING)	19-03-2021	Tumkur Rural Police Station Vs Rohitha	APP

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57	C.C. 5655/2019 (FIRST HEARING)	19-03-2021	Tumkur Rural Police Station Vs Sayed Imran alias pappu	APP
58	C.C. 5766/2019 (summons to accused)	19-03-2021	Deputy Director Mines and Geology Vs Nagaraju	APP
59	P.C.R. 325/2020 (FIRST HEARING)	19-03-2021	Somashekaraiah Vs Syed Sujatha	N H Srinivasamurthy

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1	O.S. 783/2007 (Objections)		Chikkaveeraiah Vs Kempamma	MM BCSK
2	O.S. 535/2009 (ARGUMENTS)		KEMPAMMA D.O GANGANNA. AND OTHERS. Vs Chikkaveeraiah	
3	O.S. 826/2013 (FOR SETTELEMENT) IA/1/2013		Indiramma Vs S. Ansar	T.R.Ramesh Babu
4	O.S. 827/2013 (FOR SETTELEMENT) IA/1/2013		Arunamma Vs S.Ansar	T.R.Ramesh Babu
5	O.S. 828/2013 (FOR SETTELEMENT) IA/1/2013		U.Bhaskar Adiga Vs S.Ansar	T.R.Ramesh Babu
6	O.S. 831/2013 (FOR SETTELEMENT) IA/1/2013		Dharmendra Dutt Vasta Vs S.Ansar	T.R.Ramesh Babu
7	O.S. 832/2013 (FOR SETTELEMENT) IA/1/2013		Sathyaprabha Vs S.Ansar	T.R.Ramesh Babu
8	O.S. 194/2018 (FOR SETTELEMENT) IA/1/2018 IA/2/2018		B.Suresh Babu Vs Veena Murthy	Gopala Gowda Dodmane
9	O.S. 316/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		Ningaiiah Vs Siddaiah	Venkatesh K C
10	O.S. 182/2019 (HEARING) IA/1/2019		H.S. Veena Murthy Vs B. Suresh Babu	G. S. Ramesha
11	O.S. 332/2020 (ORDERS) IA/1/2020		Rangappa Vs Rajanna	Ramesha.S
12	O.S. 710/2020 (ORDERS) IA/1/2020 IA/2/2020 IA/3/2020		Y Venkatesh Vs Lakshmamma	G S Ramasesha

Cases listed below are adjourned due to Covid 19

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S
I ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	FDP 28/1999 (HEARING)	15-02-2021	Rabiyabi Vs Babajan	A.M BSK
14	FDP 15/2011 (For Classification)	15-02-2021	Gangamma Vs Basavaraju	B.S.Yogeesh G.Manjunath
15	O.S. 352/2012 (Comply the Order)	15-02-2021	Hanumaiah Vs Lakshmikanthaiah	T R ramesh
16	FDP 2/2012 (For Classification)	15-02-2021	Puttalakshamma Vs Chikkanarasamma	P G
17	O.S. 929/2014 (HEARING) IA/1/2014 IA/2/2014	15-02-2021	Divya.D. Vs Navya	R.P.Prakash
18	O.S. 660/2020 (SUMMONS) IA/1/2020	15-02-2021	Gangaiah Vs Ramachandraiah	T R Rajendra Prasad

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 2541/2012 (warrant to accused)		Kora Police Vs Mohidden sab	A P P
2	C.C. 4894/2012 (warrant to accused)		Arun Kumar Vs Shivagangachar	C S K
3	C.C. 3635/2015 (Objections)		M.P.Lokesh Vs Manjula	
4	C.C. 4308/2015 (BODY WARRANT)		Abdul Majeed Vs Khizar Ahamed	Anjananayaka
5	C.C. 4565/2015 (NOTICE TO SURETY)		Kora Police Station Vs Manjunatha@ Manja	
6	C.C. 4566/2015 (NOTICE TO SURETY)		Kora Police Station Vs Manjunatha@ Manja	
7	C.C. 4567/2015 (NOTICE TO SURETY)		Kora Police Station Vs Manjunatha@ Manja	
8	C.C. 4568/2015 (FOR CHARGE)		Kora Police Station Vs Seebayya@ Gunda	
9	C.C. 4571/2015 (FOR CHARGE)		Kora Police Station Vs Rudramani	
10	C.C. 4605/2015 (FOR CHARGE)		Kora Police station Vs Shivakumar	
11	C.C. 5989/2015 (warrant to accused)		Kora Police Vs Ravi	
12	C.C. 2159/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Ganganna	
13	C.C. 2481/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Naveen Kumar	
<u>11.00 AM to 02.00PM</u>				
14	C.C. 529/2006 (APPEARANCE OF ACCUSED)		Kora police Vs Nanjundappa	APP

Prl. Civil Judge Jr.Divn and JMFC
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II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 3918/2010 (Issue Reminder)		Town police Vs Muniyamma	A P P N R K
16	C.C. 1632/2013 (EVIDENCE)		Excise Police Vs Umesh	A.P.P.
17	C.C. 1642/2013 (EVIDENCE)		Excise Police Vs Thimmakka	A.P.P.
18	C.C. 4451/2013 (EVIDENCE)		Kora Police Vs Devaraju	APP
19	C.C. 4453/2013 (EVIDENCE)		Kora Police Vs Dinesh.A.G	APP
20	C.C. 3507/2015 (EVIDENCE)		Raghavendra Vs Areef Pasha	
21	C.C. 4577/2015 (EVIDENCE)		Kora Police Station Vs Rajesh	
22	C.C. 5446/2015 (EVIDENCE)		Nagarathnamma Vs Mahamad Hayath Firoz	G.S.Ramesh
23	C.C. 2854/2016 (EVIDENCE)		Kora Police Vs Zabiulla	
24	C.C. 4350/2016 (EVIDENCE)		Traffic Police Vs Amith Gowr	
25	C.C. 5750/2014 (EVIDENCE)		Shahid Pasha Vs Iqbal Ahamed Shariff	
26	C.C. 5715/2016 (EVIDENCE)		Kora Police Vs Kantharaja N.	
27	C.C. 5718/2016 (EVIDENCE)		Kora Police Vs Raveendra B.N	

Cases listed below are adjourned due to Covid 19

28	C.C. 3385/2015 (FOR PLEA)	03-03-2021 (11.00 AM to 02.00PM)	Tumkur Town Police Station Vs Ramesh@Omkarasshwar	
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Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 1862/2016 (warrant to accused)	03-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Naveed	
30	C.C. 4878/2016 (FOR CHARGE)	03-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Shivalingaiah	
31	C.C. 5859/2016 (EVIDENCE)	03-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Mohan Kumar	
32	P.C.R. 496/2020 (FIRST HEARING)	04-03-2021 (11.00 AM to 02.00PM)	T Ravikumar Vs Mohana B R	B V Bojaiah
33	P.C.R. 497/2020 (FIRST HEARING)	04-03-2021 (11.00 AM to 02.00PM)	Navakarnataka Vividoddesha Souharda Sahakari Niyamitha Vs M O Mohan kumar	M Balakrishna Bhat
34	P.C.R. 498/2020 (FIRST HEARING)	04-03-2021 (11.00 AM to 02.00PM)	Navakarnataka Vividoddesha Souharda Sahakari Niyamitha Vs T R Guruprasad	M Balakrishna Bhat
35	P.C.R. 532/2020 (FIRST HEARING)	04-03-2021 (11.00 AM to 02.00PM)	Ravi T S Vs Harish S	zafrulla Khan

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 23/2007 (STEPS)		K.K.Narayanan Vs Jayaramaiah	N Basavaraju
2	O.S. 591/2007 (NOTICE)		Sowmya Vs Shivakumar	HPN Exparte
3	O.S. 725/2008 (NOTICE)		Jayamma Vs Kadaramma	H V R
4	O.S. 1041/2008 (NOTICE)		Rajamma Vs Lakshmamma	K C R C S K
5	EX 15/2009 (STEPS)		K.M.Abdul Kareem Vs Renukaiah	HSBR
6	FDP 23/2009 (STEPS)		Siddalingamma Vs Jayalakshmamma	BSY
7	O.S. 714/2010 (NOTICE)		Hanumantharayappa Vs Nagaraju	H.Nagaraju P. Suresh
8	O.S. 1027/2010 (NOTICE)		Hanumantharayappa Vs G .Siddaraju	
9	O.S. 725/2020 (ORDERS) IA/1/2020		Muniyappa Vs Jayamma	N Mohammed Akbar
<u>11.00 AM to 02.00PM</u>				
10	O.S. 758/2000 (EVIDENCE)		Chikkagangaiah Vs Hanumanthaiah	
11	EX 9/2007 (FURTHER ARGUMENTS)		B.C.Nagaraju Vs B.C.Mariyanna	PGR G N
12	O.S. 471/2007 (EVIDENCE)		Rangashamaiah Vs Suggarangaiah	M A TMV
13	O.S. 633/2007 (EVIDENCE)		G.K. Gangaiah Vs Nagamma	Basavaraju N
14	FDP 4/2008 (HEARING)		Varsha Vs K.G. Manjunatha	
15	O.S. 1125/2010 (FURTHER ARGUMENTS)		Gangaraju Vs Lakshmidevamma alias Gangalakshmamma	Hanumantharayappa

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 90/2017 (FURTHER CROSS OF DW) IA/1/2017 IA/2/2017		K.C.Srinivasu Vs N.Rangaswamy	Ramesha.S
Cases listed below are adjourned due to Covid 19				
17	Civil Misc 3/2009 (NOTICE)	02-03-2021 (11.00 AM to 02.00PM)	Sanjeevaiah Vs A.Bheemaiah	T.S.Krishna Shastry
18	O.S. 1011/2010 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Sushilasundrabai Vs Sampath Kumari	M.S.C. M.S.S.
19	O.S. 756/2011 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	P.Bhadraiah Vs The Commissioner	T N G
20	O.S. 975/2011 (For amendment)	02-03-2021 (11.00 AM to 02.00PM)	A. Anantharaju Vs R. Narasimharaju	B.R
21	O.S. 1208/2011 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	M.P.Shantha Bai Vs Renukamma	V.R.Venkateshappa NB
22	O.S. 820/2012 (EVIDENCE) IA/1/2012	02-03-2021 (11.00 AM to 02.00PM)	Bheemaiah Vs K. Shivanna	T.N.Gururaja
23	O.S. 1281/2012 (For amendment) IA/1/2012	02-03-2021 (11.00 AM to 02.00PM)	Jogappa Vs Seetharamaiah	C.P.Sundaresh
24	O.S. 264/2012 (EVIDENCE)	03-03-2021 (11.00 AM to 02.00PM)	Tanzeem Sultana Vs Abdulla	
25	O.S. 535/2013 (FURTHER ARGUMENTS) IA/1/2013	03-03-2021 (11.00 AM to 02.00PM)	K.R. Lokesh Vs Gangadharaia	R. Premakumar
26	O.S. 753/2013 (HEARING) IA/1/2013	03-03-2021 (11.00 AM to 02.00PM)	K.N.Sarojamma Vs The Commissioner	R.Nagesh Rao Gaikwad
27	EX 25/2014 (HEARING)	03-03-2021 (11.00 AM to 02.00PM)	V.R Venkateshappa Vs Rangamma	TRR
28	O.S. 828/2014 (HEARING) IA/1/2014 IA/2/2014	03-03-2021 (11.00 AM to 02.00PM)	A.R.Sudha Vs Shashikala	Late A.N.Ramanna
29	EX 57/2015 (HEARING)	03-03-2021 (11.00 AM to 02.00PM)	Chethan Kumar Vs Venkalakshamma	R.Omkarappa

Prl. Civil Judge Jr.Divn and JMFC
Smt.Tejashwini Sogalad
II ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 205/2017 (EVIDENCE) IA/1/2017	03-03-2021 (11.00 AM to 02.00PM)	Chikkamma alias kalavva Vs Puttasiddaiah alias Puttasiddappa	Anjananayaka
31	O.S. 344/2017 (EVIDENCE) IA/1/2017 IA/2/2017	03-03-2021 (11.00 AM to 02.00PM)	Naraseeyappa Vs Sakamma	G.S.Sreedharamurthy
32	Civil Misc 8/2017 (FURTHER ARGUMENTS)	03-03-2021 (11.00 AM to 02.00PM)	Jayamma Vs Wireless.T.T.Info Services	KNS
33	O.S. 380/2017 (NOTICE) IA/1/2017 IA/2/2017	03-03-2021 (11.00 AM to 02.00PM)	Mahalakshmi G Vs Lakshamma	H.G.NARASARAJU
34	O.S. 723/2017 (EVIDENCE) IA/1/2017 IA/2/2017	03-03-2021 (11.00 AM to 02.00PM)	Krishnamurthy Vs Venkatesh	G.R.Kalpana
35	O.S. 543/2018 (For Classification) IA/1/2018 IA/2/2018	03-03-2021 (11.00 AM to 02.00PM)	Kemparaju Vs Honnagangamma	Ranganathreddy H V
36	O.S. 963/2018 (ISSUES)	03-03-2021 (11.00 AM to 02.00PM)	T.S. Chandrakala Vs Nazma	Kumar S.C.
37	O.S. 787/2019 (SUMMONS) IA/1/2019 IA/2/2019	03-03-2021 (11.00 AM to 02.00PM)	Rathnamma Vs Bhemmaiah. S.R	Ashalatha

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 751/2009 (Comply the Order)		Thilak Park Police Station Vs G.Raghu	APP TGR
2	C.C. 1561/2009 (summons to witness)		Thilak Park Police Station Vs Veerendara Singh @ Venu	A.P.P.
3	C.C. 3278/2010 (warrant to accused)		Thilak Park Police Station Vs Sanjayakumara Misra.	A.P.P.
4	C.C. 3607/2010 (NOTICE TO SURETY)		Thilak Park Police Station Vs Irsad	A.P.P.
5	C.C. 802/2012 (warrant to accused)		Thilak Park Police Vs Deepa	APP
6	C.C. 814/2012 (warrant to accused)		Bangalore Rural Railway Police Vs Venkateh @ Venkataraju	APP
7	C.C. 5386/2013 (N.B.W to C.W)		Thilak Park P.S. Vs Nagaraju	
8	C.C. 354/2014 (FOR CHARGE)		Thilak Park P.S. Vs Fairoz @ Sham	
9	C.C. 793/2014 (warrant to accused)		Thilak Park Police Vs Pushpalatha	
10	C.C. 2548/2014 (summons to witness)		Tilakpark Police Station Vs A.Santhosh	
11	C.C. 3040/2014 (HEARING)		Tilakpark Police Station Vs Vasimkhan	
12	C.C. 1703/2014 (warrant to accused)		Tilakpark P.S. Vs Siddappa	
13	C.C. 4824/2015 (EVIDENCE)		Thilak Park Police Station Vs Jilan	
14	C.C. 1051/2016 (EVIDENCE)		Thilak park Police station Tumkur Vs Manjunatha	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
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Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 4872/2016 (warrant to accused)		Thilak park police Vs Nayaz Ul Rehaman	
16	C.C. 4874/2016 (warrant to accused)		Thilak park police Vs Krishnamurthy	
17	C.C. 234/2018 (warrant to accused)		Thilakpark Police Vs A.2.Guramma	A.P.P
18	C.C. 254/2018 (warrant to accused)		Thilakpark police Vs A.3. Muni Alias Muniraj	A.P.P
19	C.C. 349/2018 (summons to accused)		Thilakpark police Vs Obed Alias Ubed	A.P.P
20	C.C. 244/2020 (SUMMONS)		Thilak Park Police Station Vs Mubarak Shafiulla alias Shafi	APP
11.00 AM to 02.00PM				
21	C.C. 769/2010 (SUMMONS)		Labour Inspector Vs Anjum	APP
22	CrI.Misc. 255/2020 (FIRST HEARING)		Enamul Hassan Vs Registrar of Birth and Deaths	Dawood Khan S J
23	CrI.Misc. 435/2020 (FIRST HEARING)		Nisirahamed Vs Registrar of Births and Deaths	Keerthiraju
24	CrI.Misc. 453/2020 (NOTICE)		M B Bhanuprakash Vs The Tahsildar	Girish V
Cases listed below are adjourned due to Covid 19				
25	C.C. 1480/2010 (warrant to accused)	19-01-2021	Thilak Park Vs Sammu @ Bashir Sab	APP KPM
26	C.C. 1762/2010 (warrant to accused)	19-01-2021	Thilak Park Police Vs T.S.Siddeshwara	APP KAB
27	C.C. 3610/2010 (warrant to accused)	19-01-2021	Thilak Park Police Station Vs Santhosha @ Babu	A.P.P. A.P.P.
28	C.C. 2973/2011 (summons to witness)	19-01-2021	Thilak Park P.S. Vs Nagi	A.P.P. S.R.A.

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 817/2012 (Balance)	19-01-2021	Sri. Nagarjuna Pattina Sahakara Sangha Vs Basavaiah	K.N.H.
30	C.C. 1426/2013 (warrant to accused)	19-01-2021	Thilak Park Police Vs Kumara	A.P.P.
31	C.C. 3480/2013 (summons to witness)	19-01-2021	Thilak Park P.S. Vs B.S.Hemalatha @ Hema	
32	C.C. 5610/2013 (summons to witness)	19-01-2021	Thilak Park Police Vs Bachu	
33	C.C. 1704/2014 (EVIDENCE)	19-01-2021	Tilakpark P.S. Vs Shamimunissa	
34	C.C. 6325/2015 (SWORN STATEMENT)	19-01-2021	Mohammed Shariff Vs B.Sateesan	P.D.Varghese
35	C.C. 6538/2015 (warrant to accused)	19-01-2021	Thilak Park Police Vs Imran	
36	C.C. 6614/2015 (warrant to accused)	19-01-2021	Karnataka State Vs Balakrishna Reddy	APP KNR
37	C.C. 6959/2015 (NOTICE)	19-01-2021	G.M.Rajashekar Vs D.Fayaz Ahamad	S.M.Manjunatha
38	C.C. 53/2016 (summons to accused)	19-01-2021	K.Ramachandrareddy Vs K.S.Krishna	
39	C.C. 403/2016 (STEPS)	19-01-2021	Srirangegowda. K.R. Vs kaveraiah	G.K.Srinivasa
40	C.C. 879/2016 (AWAIT SUMMONS AND NOTICE)	25-01-2021	Thilak Park Police station Vs Mariswamy	
41	C.C. 1048/2016 (warrant to accused)	25-01-2021	Thilak park Police station Tumkur Vs Fayaz alias Fayaz ahamed	
42	C.C. 1049/2016 (STEPS)	25-01-2021	Thilak park Police station Tumkur Vs Noorjan	

Prl. Civil Judge Jr.Divn and JMFC
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III ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	C.C. 3364/2016 (Balance)	25-01-2021	Jnanamurthy Vs Padmanabha.D.S @ Praveen Kumar.D.S.	R.Omkarappa
44	C.C. 3515/2016 (summons to witness)	25-01-2021	Thilakpark Police Vs Azmath alias Azmathulla Khan	
45	C.C. 4024/2016 (Cross of P.W)	25-01-2021	Thilak Park Vs Ramakrishnaiah	
46	C.C. 4127/2016 (EVIDENCE)	25-01-2021	Abdul Saleha@ Khaji Abusaleha Vs Rajanna	
47	C.C. 4506/2016 (warrant to accused)	25-01-2021	Manjunatha Shetty. c Vs Irshad Ahamad	Himananda
48	C.C. 6052/2016 (warrant to accused)	25-01-2021	Ravindra. G.R. Vs G.Narayanappa	
49	C.C. 5249/2018 (STEPS)	25-01-2021	Riyz Pasha Vs Jabeena	Manjunatha.T.N

Dangling IA:

**Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 1090/2010 (HEARING)		Mallikarjunaiah Vs S.H. Rudraiah	HSBR GSRS
2	O.S. 1116/2013 (Objections) IA/1/2013		Huchhaiah Vs Anjinappa	YRV
3	O.S. 741/2016 (EVIDENCE) IA/1/2016		T.K.Narasimhamurthy Vs Yogananda alias Manjunatha	N.C.Gangadharashastry
4	O.S. 970/2016 (summons to defendent) IA/1/2016		Ramaiah Vs Kempakka	N.Mohammed Akbar
5	O.S. 196/2018 (summons to defendent) IA/1/2018		Mallanna Vs Naganna	Naveenkumar.M.B.
6	O.S. 300/2018 (HEARING) IA/1/2018		Lakshmaiah Vs Ranganna	Bendre Kumar T
7	O.S. 853/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Mahanthesh.M. Vs Thimmakka	Muralikrishna
8	O.S. 486/2019 (HEARING) IA/1/2019		K. Abdulla Vs Puttagangaiah	Mohammed Ahamed
9	O.S. 533/2019 (STEPS) IA/1/2019		P. Jayathi Lal Vs Gowrish A.N	Raghavendra Y
10	O.S. 823/2019 (HEARING) IA/1/2019		N.G. Lokeshwara Vs N.H. Shivakumar	S.N. Shivakumara Swamy
11	O.S. 870/2019 (Written statement and objection) IA/1/2019		A.N. Prasanna Murthy Vs The Commissioner	S. Shankar
12	O.S. 372/2020 (ARGUMENTS) IA/1/2020		Lakshamma Vs Mayamma	Y S Renuka Prasad
13	O.S. 504/2020 (SUMMONS) IA/1/2020		Dayananda Vs Sulochanamma	Jayarangappa
14	O.S. 632/2020 (AWAIT SUMMONS AND NOTICE)		B N Nagarathna Vs M/S Adarsha Credit Co Operative society Ltd	C N Hanumantharaju
15	Civil Misc 15/2020 (FIRST HEARING) IA/1/2020		Ramesh B R Vs Krishbnaraju	Basavaraju K N

**Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 26-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 726/2020 (FIRST HEARING) IA/1/2020		Sunitha K N Vs Renukappa B G	A Chaluvaraju
Cases listed below are adjourned due to Covid 19				
17	O.S. 115/2017 (EVIDENCE) IA/1/2017	25-01-2021	Narayanappa Vs Ramachandraiah	Thimmaiah.M.
18	O.S. 157/2017 (STEPS) IA/1/2017	25-01-2021	Sulaiah Vs Chikkanarasaiah	M.B.Naveenkumar
19	O.S. 112/2018 (HEARING) IA/1/2018	25-01-2021	Nagaiiah Vs Ramaiah	V.R.Venkateshapa
20	EX 30/2019 (Objections)	25-01-2021	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Nagaraju D.	Thippeswamy K.H.
21	O.S. 359/2019 (Objections) IA/1/2019	25-01-2021	S. Saroja alias Sarojamma Vs Rudranamma	Hanumatharaju S.N.

Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1226/2007 (warrant to accused)		Hebur P.S. Vs Raja @ Brahmalingaiah	APP
2	C.C. 690/2009 (summons to witness)		Hebbur Police Station Vs Umashankar	A.P.P.
3	C.C. 1808/2012 (summons to witness)		Hebbur Police Station Vs Thimappa	A.P.P. G.M.
4	C.C. 1879/2012 (summons to witness)		Hebbur Police Vs Chandrashekara.T.G	APP
5	C.C. 2263/2012 (summons to witness)		Hebbur Police Station Vs Shanthamma	A.P.P.
6	C.C. 3567/2012 (summons to witness)		Hebbur Police Station Vs Sunil. K.R.	A.P.P.
7	C.C. 4432/2012 (summons to witness)		Hebbur Police Station Vs Lokesha	A.P.P.
8	C.C. 4433/2012 (summons to witness)		Hebbur Police Station Vs Lokesh D.S	APP
9	C.C. 995/2017 (warrant to accused)		Hebbur Police Vs A-7 Ramu	
10	C.C. 735/2018 (summons to accused)		Hebbur Police Station Vs Umesh Gowda	
11	C.C. 1716/2018 (HEARING)		Jayanagara Police Station Vs Vishnu P Pramod	
12	C.C. 2364/2018 (BODY WARRANT)		Jayanagara Police Station Vs Sikandar Alias Beta	Jayangara Police
13	C.C. 2365/2018 (BODY WARRANT)		Jayanagara Police Station Vs Sikandar alias Beta	Jayangara Police
14	C.C. 2366/2018 (BODY WARRANT)		Jayanagara Police Station Vs Sikandar alias Beta	Jayangara Police
15	C.C. 2367/2018 (BODY WARRANT)		Jayanagara Police Station Vs Sikandar alias Beta	jayangara Police

Prl. Civil Judge Jr.Divn and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P.C.R. 154/2020 (SWORN STATEMENT)		Kavitha S Vs Jnanamurthy	M Mallikarjunaiah
17	P.C.R. 440/2020 (SUMMONS)		Shivakumara S Vs Ravichandra V	D Krishnappa
18	C.C. 4055/2020 (STEPS)		Jayanagara Police Station Vs Shabbir Ahammed	APP
19	CrI.Misc. 634/2020 (FIRST HEARING)		Rangegowda Vs The Deputy Tahsildar	L G Venkateshaiah
Cases listed below are adjourned due to Covid 19				
20	CrI.Misc.(DVA) 12/2018 (warrant to accused)	04-12-2020	Pushapa alias Susheela Vs Chandrashekar.T.G.	Mutharayappa J M
21	C.C. 5795/2019 (warrant to accused)	04-12-2020	Abdul Wahab Vs Shahajahan	B.V. Bojaiah
22	CrI.Misc. 411/2020 (SUMMONS)	04-12-2020	Gopalakrishna G Vs Deputy Thasildar	Azeem Shariff
23	C.C. 221/2014 (summons to witness)	04-01-2021	Hebbur Polilce Vs Kemparaju	
24	C.C. 940/2017 (SUMMONS)	04-01-2021	Jayanagara Police Vs Manjunatha alias Manja	
25	C.C. 1910/2017 (warrant to accused)	04-01-2021	Hebbur Police Vs Bhagyamma @ Sowbhagya	
26	C.C. 2402/2017 (warrant to accused)	04-01-2021	Jayanagara Police Station Vs Shamantha Kumar alias Saavantha	
27	C.C. 6423/2017 (FOR PLEA)	04-01-2021	B.RAjashekharaiiah Vs Kaveraiah.C.	G.L.Narendrababu
28	C.C. 6581/2017 (warrant to accused)	04-01-2021	Hebbur Police Station Vs Mohammed Aslam	
29	C.C. 344/2018 (summons to accused)	04-01-2021	Hebbur Police Station Vs Paramesh	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	C.C. 704/2018 (warrant to accused)	04-01-2021	Hebbur Police Station Vs Jabbeer	
31	C.C. 708/2018 (warrant to accused)	04-01-2021	Ashwath.S. Vs H.S.Nagesh	L.G.Venkateshaiah
32	C.C. 710/2018 (warrant to accused)	04-01-2021	Shashi kumar Vs Muthuraju	K.F.Inayathulla Khan
33	C.C. 827/2018 (warrant to accused)	07-01-2021	Jayanagara Police Station Vs Mohamed Dastagir	
34	C.C. 1484/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Hanumanthegowda Mahadev	Jeevan.J.Neeralgi
35	C.C. 1485/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Hanumanthegowda Mahadev	Jeevan.J.Neeralgi
36	C.C. 1518/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Raghu Nagaraj	Jeevan.J.Neeralgi
37	C.C. 1519/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Raghu Nagaraj	Jeevan.J.Neeralgi
38	C.C. 1520/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Raghu Nagaraj	Jeevan.J.Neeralgi
39	C.C. 1521/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Mannekote Nagaraj.	Jeevan.J.Neeralgi
40	C.C. 1522/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Mannekote Nagaraj	Jeevan.J.Neeralgi
41	C.C. 1523/2018 (warrant to accused)	07-01-2021	INCOME TAX DEPARTMENT Vs Mannekote Nagaraj	Jeevan.J.Neeralgi
42	C.C. 2276/2018 (FOR PLEA)	07-01-2021	Hebbur Police Station Vs Prakash.N.M	Hebbur PS
43	C.C. 2278/2018 (summons to accused)	07-01-2021	Hebbur Police Station Vs Harisha	Hebbur PS
44	C.C. 2853/2018 (summons to accused)	07-01-2021	Hebbur Police Station Vs Ramakrishnappa	Hebbur PS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	C.C. 3203/2018 (summons to accused)	07-01-2021	Hebbur Police Station Vs Muerthy alias Narasimhamurthy	Hebbur PS
46	C.C. 3230/2018 (summons to accused)	07-01-2021	Hebbur Police Station Vs Bhagyamma	Hebbur PS
47	C.C. 3233/2018 (summons to accused)	07-01-2021	Hebbur Police Station Vs Shivananda alias Ananda	Hebbur Ps
48	C.C. 3904/2018 (FOR PLEA)	07-01-2021	Hebbur Police Station Vs Shivakumar R alias Shivakumar R	Hebbur Ps

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Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 968/2008 (ORDERS)		Basavaraju Vs Mudlaiah	BSY
2	O.S. 209/2011 (EVIDENCE)		Gangaraju Vs Renukappa	B.S.Y. A.M.
3	O.S. 448/2013 (cross of pw) IA/1/2013		B.R. Leelavathi Vs Mahalakshmi. B.R.	V. Jagadesh Kumar
4	O.S. 1056/2013 (HEARING) IA/1/2013		Bhagyamma Vs N.M.Jayanna	Naveenkumar .N.K.
5	O.S. 218/2015 (EVIDENCE)		Praveenkumar Vs K.N. Gangadhar	N.S. Shivaprakash
6	O.S. 227/2015 (cross of pw) IA/1/2015 IA/2/2015		Rajkumar.S.C. Vs Lakshmiddevamma	K.F.Inayathulla Shariff
7	O.S. 495/2015 (HEARING)		T.R.Renukamba Vs Mohammad Amjad	H.B.Shivadev
8	O.S. 263/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Dhanushree Vs P. Rajakumar	G.H.Sadashivappa
9	O.S. 207/2017 (EVIDENCE) IA/1/2017 IA/2/2017		C.V.Yogendra Kumar Vs Pyare jan	Sree Theertha
10	O.S. 521/2017 (EVIDENCE) IA/1/2017		B.M.Chandranna Vs Dasappa	P.Dathathreya
11	O.S. 527/2017 (Objections)		Narayanappa Vs Gangaiah	B.R.Devaraju
12	O.S. 635/2017 (For amendment) IA/1/2017		Bhadramma Vs Thimmaiah	D.Nagaraju
13	O.S. 820/2017 (NOTICE) IA/1/2017		Kavitha.N. Vs K.V.Nagaraju	H.V.Ranganatha Reddy
14	O.S. 958/2017 (EVIDENCE) IA/1/2017		Chikkamma Vs Gowramma	Veeranarayan.A.T.
15	FDP 25/2017 (Objections)		Siddamma Vs Sanjeevamma	B.C.Shivakumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 179/2018 (summons to defendent) IA/1/2018		Shameem Banu Vs Mumtaz	Nagaraj.G.
17	O.S. 264/2018 (EVIDENCE) IA/1/2018		Pramelamma Vs Narasimharaju	Giriraju.H.S.
18	O.S. 703/2019 (HEARING) IA/1/2019		Manjunatha. R Vs K. Harsha	G.P. Sujith Kumar
19	O.S. 61/2020 (summons to defendent) IA/1/2020		Nagaraju Vs Hucha Hanumaiah	G.P. Sujith Kumar
20	FDP 5/2020 (NOTICE TO RESPONDENT)		Latha Kumari Vs Nanjegowda Alias Nanjappa	G H Ravi
21	O.S. 529/2020 (ISSUES) IA/1/2020 IA/2/2020		M/S Kirloskar Electric Company Limited Vs Kirloskar Electric Company Employees Assocation (unit-7)	R Krishna
22	O.S. 626/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		Rajanna Vs Nagaraju	Bendre Kumar T
23	O.S. 727/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Veena E Vs The Chief Secretary	T N Ajay
Cases listed below are adjourned due to Covid 19				
24	O.S. 1446/2011 (ISSUES) IA/1/2011	10-12-2020	B.C. ROOPA DO B.M . CHANDRANNA. Vs GANGANNA SO LATE SHIVANNA AND OTHERS.	H.C. KUMARSWAMY
25	O.S. 1182/2015 (EVIDENCE) IA/1/2015	10-12-2020	S.R.Jagadeesh Vs The Chief Engineer Executive Engineer	H.J.Parameshwarappa
26	O.S. 381/2016 (EVIDENCE) IA/1/2016 IA/2/2016	10-12-2020	Siddalingaiah Vs Keshavamurthy	Siddappa.K
27	O.S. 833/2016 (EVIDENCE) IA/1/2016 IA/2/2016 IA/3/2016	10-12-2020	Sridevamma Vs Srinivasa	H.V.Ranganathareddy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 152/2017 (Objections) IA/1/2017	10-12-2020	Chikkadasappa Vs Dodderaiiah alias Doddaiah	S.N.Shivakumaraswamy
29	EX 15/2018 (NOTICE)	10-12-2020	The Principal Vs Dr.Krishnappa	Adhisheshaiah.T.
30	EX 30/2018 (NOTICE)	10-12-2020	Margadarsi chits pvt. Limited Vs K.G.Puttaraju	Renukaiah
31	FDP 13/2018 (NOTICE TO RESPONDENT)	10-12-2020	B.C.Gangaraju Vs B.P.Chikkannaiah	Veerendrakumar B G
32	O.S. 655/2018 (STEPS) IA/1/2018	10-12-2020	Rahim Khan Vs Mahamood Khan	Shivalingaraju.P.
33	O.S. 836/2018 (STEPS)	10-12-2020	Muddamma Vs Kenchamma	Venkateshappa.V.R.
34	O.S. 23/2019 (HEARING) IA/1/2019	10-12-2020	V. Hemanth Vs Gangamma	Shiva Kumar S
35	O.S. 373/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Chandrashekar.U. Vs M/s Centura Watch Cases Private.Limited	D.A.RAJESHA GUPTHA
36	O.S. 385/2019 (EVIDENCE) IA/1/2019 IA/2/2019	10-12-2020	B.K.Nalina Vs Maruthi	G. MANJUNATH

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Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 766/2019 (For Compliance of Section 89 of C.P.C)		Gangamma Vs Basappa alias Chithaiah	M.S. Harish Babu
2	EX 103/2018 (HEARING)		Deepak Vs Lakshmidamma	Siddappa.K
3	O.S. 732/2018 (SUMMONS) IA/1/2018		Gowdaiah Vs Rangaiah	BhashmangiRudraiah.H.S.
4	O.S. 878/2018 (SUMMONS) IA/1/2018		Ganagachikkamma Vs Kempahonnaiah	B.R.Rangaswamy
5	O.S. 24/2019 (FOR SETTELEMENT) IA/1/2019		H.V. Hanumantharaju Vs T.V. Srinivasamurthy	K.F. Inayathulla Khan
6	O.S. 35/2019 (NOTICE)		STATE BANK of INDIA Vs Lokesh	T.H. Venkatesh
7	O.S. 307/2019 (Written statement and objection)		Ganganna Vs Siddamma	Vasu H.G.
8	O.S. 752/2019 (summons to defendent) IA/1/2019		Haseena Taz Vs Ramaswamy. T.P	K.H. Harikumar
9	O.S. 837/2019 (STEPS) IA/1/2019		Haseena Taz Vs Ramaswamy. T.P	K.H. Hari Kumar
10	O.S. 902/2019 (SUMMONS)		Abrar. M Vs The Chief Secretary	Imtiyaz Ahamed Khan
11	O.S. 6/2020 (summons to defendent) IA/1/2020		Rangamma. B.K Vs Savithamma	T. L. Sandeep
12	O.S. 37/2020 (summons to defendent)		Sreenivasamurthy. T. H Vs The Chief Secretary	T.G. Devaraju
13	O.S. 39/2020 (summons to defendent)		Jayamma Vs Sakamma	T. P. Mahesh
14	EX 5/2020 (NOTICE) IA/1/2020		K.B. Narasimhaiah Vs Puttaiah	R. Jagannatha
15	FDP 1/2020 (NOTICE TO RESPONDENT)		Naseemunnissa Vs Abdul Rasheed	Inayathullakhan
16	O.S. 643/2020 (HEARING) IA/1/2020		Padmamma Vs Ganganarasaiah	Vedamurthachar G

11.00 AM to 02.00PM

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Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 845/2007 (Objections)		Venkatachalaiah Vs Bheemanna	
18	O.S. 1141/2008 (EVIDENCE)		Shivalingamurthy B.H. Vs Rudrappa	D.H.T. Exparte
19	O.S. 967/2010 (cross of pw)		Gangamma Vs Mallamma	HMA
20	O.S. 948/2010 (cross of dw)		Parameshaiah Vs Lingaraju	
21	O.S. 964/2011 (EVIDENCE)		SRI ARYAPUTRAVIDYA SAMSTHE Vs CHICKAVENKATARAMANAIAH	K.P.MANJUPRAKASH
22	O.S. 40/2012 (EVIDENCE)		Syed pacha Vs Syed sab	KSB MSL
23	O.S. 500/2012 (EVIDENCE)		Manjamma and another Vs Muddamma and others	S.K.Madhusudhana
24	O.S. 1093/2013 (EVIDENCE)		Ravitheja Vs Gowramma	Latheshwari
25	O.S. 20/2014 (cross of pw) IA/1/2014		Mayanna Vs Ramaiah @ Ramanna	N.A.Chakravarthy
26	O.S. 891/2014 (Objections) IA/1/2014		Shanthamma @ Gangahanumakka Vs Gangaiah	Naganna
27	O.S. 1090/2014 (Await stay Order) IA/1/2014 IA/2/2014		Channalingaiah Vs The State of Karnataka by its Chief Secretary	T.Govindaraju
28	O.S. 63/2015 (Objections) IA/1/2015		Fathima Be Vs Superintendent Engineer	Obedulla Khan
29	O.S. 129/2015 (Objections) IA/1/2015		Thriveni Vs S.Ansar	T.R.RameshBabu
30	O.S. 130/2015 (Objections) IA/1/2015		N.M.Thejendra Kumar Vs S.Ansar	T.R.RameshBabu
31	O.S. 840/2015 (cross of dw) IA/1/2015		Henjaraiah Vs Savita Rao.S.	M.Mallikarjunaiah
32	O.S. 207/2016 (cross of pw) IA/1/2016		Allabakshi Vs Mohammad Gulab alias Gulab	B.C.Shivakumar

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Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	O.S. 919/2016 (EVIDENCE) IA/1/2016 IA/2/2016		D.L. Chandrappa Vs Sakamma	
34	O.S. 100/2017 (HEARING) IA/1/2017		G.N.Lakshminarasimhaiah Vs G.M.Anand	R.Nagendra Rao
35	O.S. 684/2017 (EVIDENCE) IA/1/2017		Lakshmikanth Vs Prahallad.H.S.	E.Hanumantharayappa
36	O.S. 771/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		D.H. Sridhara murthy Vs Doddathimmaiah	B.R.Ramakrishnaiah
37	O.S. 977/2017 (HEARING)		Rajashree Vs Nanjamma	S.Mukunda
38	O.S. 106/2018 (EVIDENCE) IA/1/2018		Nagarajaiah.H. Vs Parashuramaiah.H.	G.B Ravishankar
39	O.S. 116/2019 (EVIDENCE)		G.H. Ambuja Vs Commissioner	Krishna Shastry T.S.
40	O.S. 126/2019 (EVIDENCE)		Meenakshi M.S. Vs Lakshmi	Nagaraj G.
41	O.S. 350/2019 (cross of pw) IA/1/2019		T. Srinivas Vs The Chief Executive Officer	G.K. Srinivasa
42	O.S. 467/2019 (EVIDENCE) IA/1/2019		Kantharaju B.S Vs Allegowd	Mohan Kumar H.R
43	O.S. 506/2020 (Written statement and objection) IA/1/2020		Gayatri Devi S C Vs N Panchakshrayya	Yedeyurappa
44	O.S. 507/2020 (HEARING) IA/1/2020		Honnasidappa Vs Gowramma	Yedeyurappa
45	O.S. 700/2020 (NOTICE) IA/1/2020		K Manjunatha Vs Tejavathi	A T Veeranarayan

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VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 2740/2013 (SUMMONS)	28-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Mohammed Gulab	J.B. Sannamarappa
2	C.C. 2741/2013 (STEPS)	28-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Manjunatha	J.B. Sannamarappa
3	C.C. 2887/2013 (warrant to accused)	28-01-2021	T.V. Chandrashekar Vs T.R. Mahesh	N. Basavaraj
4	C.C. 3016/2013 (STEPS)	28-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Gangadharaiah	
5	C.C. 3022/2013 (SUMMONS)	28-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Mansoor	N.V. Naveen Kumar
6	C.C. 3080/2013 (SUMMONS)	28-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Nagaraju	
7	C.C. 5327/2013 (SUMMONS)	28-01-2021	m-s Shriram Transport Finance co-ltd Vs Ahammed Khan	J.B.Sannamarappa
8	C.C. 1183/2014 (EVIDENCE)	28-01-2021	Ms Sriram Transport Co. Pvt. Ltd. Vs Manjunatha.G.	
9	C.C. 2946/2014 (warrant to accused)	28-01-2021	Ms.Shriram Transport Finance company limited Vs Lingappa	
10	C.C. 2941/2014 (SUMMONS)	28-01-2021	Ms.Shriram Transport Finance company limited Vs Mr.Shiva prakasha	
11	C.C. 3811/2014 (STEPS)	28-01-2021	Ms Sriram Transport Finance company limited Vs Chethan.L.R	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	C.C. 4146/2014 (warrant to accused)	28-01-2021	MS Srirama Transport Finance Co. Ltd. Vs C.R.Rajashekar	
13	C.C. 4150/2014 (summons to accused)	28-01-2021	MS Srirama Transport Finance Co. Ltd. Vs Sharadamma	
14	C.C. 5130/2014 (STEPS)	28-01-2021	SriRamTransport Finance Company Limited Vs Nagaraju	
15	C.C. 2785/2015 (HEARING)	28-01-2021	Gangamma Vs puttaraju	
16	C.C. 2728/2015 (STEPS)	28-01-2021	Hifly Footwears ltd. Vs M.KK. Agool Agency	
17	C.C. 3211/2015 (STEPS)	28-01-2021	Kumar Vs Nagamma	
18	C.C. 3460/2015 (warrant to accused)	28-01-2021	Lokesh Vs Anitha	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 676/1999 (HEARING)		Lakshmamma Vs Ajjagangaiah	R.K.G.M.M. E.H.
2	O.S. 186/2007 (STEPS)		Prajwal Vs Puttaiah	
3	O.S. 689/2007 (ARGUMENTS)		Prakash murthy Vs K.S. Rajashekaraiah	S.B. T.N.R.
4	O.S. 575/2012 (For amendment)		Hosallaiah Vs Ramaiah	N.Ashoka Chakravarthy
5	O.S. 637/2012 (HEARING)		Siddagangamma Vs Puttaiah	R.Nagesh Rao Gaikwad
6	O.S. 207/2013 (EVIDENCE) IA/1/2013		G. Kalpana @ Veena Vs R. Nanjamma	Ramesh
7	O.S. 48/2014 (HEARING) IA/1/2014		Siddagangamma Vs Siddagangaiah	S.R Ramakrishnaiah
8	O.S. 322/2014 (HEARING) IA/1/2014 IA/2/2014		Jayamma Vs Puttathayamma	K.N.Siddaramaiah
9	O.S. 211/2015 (HEARING)		Chikkanna Vs Venkatesh	P.H.Raju
10	O.S. 290/2020 (STEPS)		state Bank of India Vinayakanagar Extension Branch Vs Arpitha	Shams US Tabrez A
11	O.S. 472/2020 (APPEARANCE OF PARTY) IA/1/2020		Kempanna Vs Rajanna	H J Parameshavarappa
12	O.S. 580/2020 (ORDERS) IA/1/2020 IA/2/2020		Nazrulla Vs Babajan Alias Nadir	Ramesh

Cases listed below are adjourned due to Covid 19

13	O.S. 76/2013 (EVIDENCE) IA/1/2013 IA/2/2013	22-01-2021	Narasamma Vs The Reliance Prolific Traders Pvt. Ltd.,	N.K. Kantharaju
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 178/2013 (EVIDENCE) IA/1/2013	22-01-2021	Rangamma Vs Puttanarasamma	Gotish. H.S.
15	O.S. 383/2013 (cross of pw) IA/1/2013 IA/2/2013	22-01-2021	Boramma Vs Hanumaiah	S.R. Ramakrishnaiah
16	O.S. 130/2014 (EVIDENCE)	22-01-2021	Hanumakka Vs Mallamma	C.G.Sathyannarayan
17	O.S. 352/2015 (EVIDENCE) IA/1/2015 IA/2/2015	22-01-2021	G.Lakshmidivi Vs The Commissioner	A.Cheluvvaraju
18	O.S. 704/2015 (EVIDENCE) IA/1/2015	22-01-2021	Bhagyamma Vs Honnappa	H.V.Ranganatha Reddy
19	O.S. 13/2016 (STEPS) IA/1/2016	22-01-2021	B.K.Shivakumar Vs Kempaseebaiah	R.Omkarappa